

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

No.- III-19/2020-.....2584..... /Date:.....05.02.2026.....

The following selected candidates are hereby appointed temporarily to officiate as “**JUNIOR STENOGRAPHER**” in the Court’s Establishment in the Scale of Pay of Rs.25,500 - 81,100/- in Level-7 of the Pay Matrix under ORSP Rules, 2017 with usual allowances as sanctioned by the State Government from time to time. The appointment is purely temporary and is terminable at any time without assigning any reason whatsoever. He /She should join his/her new assignment on **16.02.2026 at 10.00 A.M.** failing which the appointment shall be treated as cancelled.

Sl. No.	Name	Correspondence address
1.	Nitu Prava Prusty	D/o- Shri Pareswar Prusty, At- Plot No. E/78, GGP Colony, Rasulgarh, Bhubaneswar, PIN-751025
2.	Madhusmita Parida	D/o- Shri Rajkishore Parida, At- Athabatia, P.O. Mangalpur, P.S.-Pipili, PIN-752104
3.	Sashikant Parida	S/o- Shri Sukant Parida, At/P.O.- Jallarpur, P.S.- Niali, Cuttack, PIN-754004
4.	Mili Maharana	D/o- Shri Santosh Maharana, At- Podagun, P.O.- Rainsol, Puri, PIN-752104
5.	Priyanka Barik	D/o- Shri Hemanta Kumar Barik, At- Plot No.-97, Acharya Vihar, Near Reserve Police Line, Bhubaneswar, PIN-751001

The following documents are required to be furnished by the candidates at the time of joining;

1. 2 (Two) Nos. of the “Attestation Form” duly filled in along with two passport size photographs duly attested by the same Gazetted Officer.
2. Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
3. Two Character Certificates from two different Gazetted Officers.
4. Declaration to the effect that he/she has not been dismissed from any Govt. service.
5. Declaration to the effect that he/she has not more than one spouse living in case he/she is married.
6. Undertaking to the effect that he/she agrees and is prepared to duly discharge the duties assigned to him/her by the Court in course of his/her posting.

7. Certificates and Mark sheets in support of date of birth, caste, educational qualification, technical qualification etc. in original along with their copies duly attested by a Gazetted Officer.
8. No Objection Certificate of the previous employer (wherever applicable).

The appointment is subject to verification of all the certificates along with the character and antecedents of the incumbent in the manner prescribed by the Government. In case the certificates, character and antecedents are not found correct/satisfactory, the incumbent will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

By Order of the Court
Sd/- S.R. Pradhan
Registrar (Judicial)

Memo No. 2585 (12) Date : 05.02.2026

Copy forwarded to the Person Concerned/ Treasury Officer, District Treasury, Cuttack/Bill Asst. (2 copies) / Superintendent, Accounts (Misc.) Section /Asst.-in-Charge of G.P.F.(PRAN) / Asst.-in-Charge of Service Book for information and necessary action.


5.2.2026
Special Officer (Special Cell)

Memo No. 2586 Date : 05.02.2026

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court Website.


5.2.2026
Special Officer (Special Cell)

N.B.: The candidates may download the “**Attestation Form**” and format of the “**Medical Certificate of Fitness**” available in the Court’s Website under the headings “**Forms**”.